GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 864

TO BE ANSWERED ON THE 14^{TH} DECEMBER, 2022/ AGRAHAYANA 23, 1944 (SAKA)

FARMER SUICIDE REPORTED BY NCRB

864 SHRI DIGVIJAYA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the discrepancies in the number of cases of farmer suicides reported by National Crime Records Bureau (NCRB);

(b) whether is it a fact that Government and NCRB does not consider deaths by suicide of women in the agrarian sector to be farmer suicides, if so, the reasons therefor; and

(c) whether Government will take appropriate measures to assess the data collection process and methodology of the NCRB?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (c): National Crime Records Bureau (NCRB) compiles statistics on accidental deaths and suicides, including farmer suicides, as reported by the States/ Union Territories and publishes the same annually as 'Accidental Deaths and Suicides in India' (ADSI) report. Data is scrutinized at NCRB for discrepancy/ inconsistency. If any discrepancy/ inconsistency is found by NCRB, the same is communicated to the respective States/UTs for verification and rectification. Amendments/rectifications, if any, in the data are incorporated in the data tables for the publication of the ADSI report. The latest ADSI report for 2021 is available on the NCRB website (<u>https://ncrb.gov.in</u>). The ADSI report for 2021 includes suicides by farmers/cultivators and agricultural labourers both male and female.

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